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The High Court of Kerala

Kochi- 682 031
Dated- 01.08.2017

Proceedings

High Court establishment- appointment to the categories of Private Secretary (Higher Grade) to Judge and Private Secretary to Judge, High Court - orders issued.

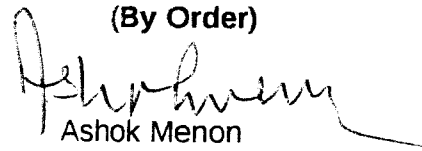
Read :-High Court proceedings No.A5-8457/2017 dated 29.7.2017.

Order No. A5- 43891/2015

Smt.Bindu S., Private Secretary to Judge, High Court in the scale of pay of Rs. 45800-89000 with compensatory allowance of Rs.700/-per month is promoted as Private Secretary (Higher Grade) to Judge, High Court in the scale of pay of Rs.68700-110400 with compensatory allowance at the same rate, with effect from 1.8.2017 F.N., vice Sri.N.Asokan, Private Secretary (Higher Grade) to Judge, High Court retired from service on superannuation as per the High Court proceedings read above. As there is no change of duty involved, Smt.Bindu S. need not take charge in the newly promoted post / hand over charge of the post.

Smt.Praseethamol P.S., Personal Assistant (Selection Grade) to Judge, High Court in the scale of pay of Rs.39500-83000 with compensatory allowance of Rs.700/- per month is promoted as Private Secretary to Judge, High Court in the scale of pay of Rs.45800-89000 with compensatory allowance at the same rate on temporary basis vice Smt.Bindu S., Private Secretary to Judge promoted as Private Secretary(H.G) to Judge as above. Smt.Praseethamol P.S. will hand over the charge of Personal Assistant (Selection Grade) to Judge, High Court to Smt.Ampily N., Personal Assistant (Selection Grade) to Judge, and will take charge as Private Secretary to Judge, High Court from Sri.M.V.Shaji, Private Secretary(H.G) to Judge, High Court forthwith.

(By Order)


Ashok Menon
Registrar General

To

- The persons concerned.
- The Accountant General (A& E), Kerala, Thiruvananthapuram (3 copies)
- The Sub Treasury Officer, Ernakulam
- The Private Secretary to the Chief Justice, High Court
- The Personal Assistant to the Chief Justice, High Court
- The Confidential Assistants to the Registrars, High Court
- The I.T. Section, High Court (for publishing in the High Court website.)
- The Finance Wing, High Court.
- The G (Accounts- I, II & III) Sections, High Court
- The A1, A2, A3, A4 & A6 seats, High Court
- The Administrative Records Section, High Court
- The File/Stock File.